

(12) (AP)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

O.A. No. 922 of 1987

Dated: 24.1.1995

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. J.S. Dhaliwal, J.M.

S.N. Chaturvedi, son of Sri D.C.  
Chaturvedi, R/o Moris Road, 5 Japan  
House, Aligarh. ... Applicant.

( By Advocate Sri Arvind Kumar )

Versus

Director General National Cadet Corps,  
Ministry of Defence, West Block  
No. 4 Ram Krishna Puram,  
New Delhi. ... Respondents.

( By Advocate Sri N.B. Singh )

O R D E R

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( By Hon. Mr. S. Das Gupta, Member (A) )

Sri Arbind Kumar for the Applicant. The applicant in this case is an officer of National Cadet Corps which is under the Ministry of Defence. The applicant was holding the rank of captain in National Cadet Corps and the relief prayed for by him is regarding his promotion to the rank of Major in National Cadet Corps.

2. In our view, National Cadet Corps does not come within the jurisdiction of this Tribunal as the officers of National Cadet Corps are not civilian in defence services. We have also not

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come across any notification bringing National Cadet Corps within the perview of this Tribunal. The application is, therefore, not maintainable before this Tribunal and the same is dismissed as such, with ~~a~~ liberty to the applicant to approach the appropriate forum for redressal of his grievance.

*J. S. A.*  
Member (J)  
(n.u.)

*W. R.*  
Member (A)